

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9959/2024

M/S. YAUK ENGINEERS

Appellant(s)

VERSUS

UNION OF INDIA THROUGH GARRISON ENGINEER (AF)

Respondent(s)

Date : 17-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) Ms. Ritika Sethi, AOR
Mr. Vishal Prasad, Adv.

For Respondent(s) Mr. Shreekant Neelappa Terdal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. In terms of the letter circulated by learned counsel for the appellant for adjournment, matter stands adjourned.
2. List the matter after ensuing Partial Court Working Days.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(CHETNA BALOONI)
COURT MASTER (NSH)